COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

DFR NO. 3355 OF 2017 & IA NO. 843 OF 2017 IA NO. 983 OF 2017 IN DFR NO. 3862 OF 2017 AND DFR NO. 4260 OF 2017 & IA NO. 42 OF 2018

Dated: 12th March, 2018

Present: Hon'ble Mr. I.J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

DFR NO. 3355 OF 2017 & IA NO. 843 OF 2017

In the matter of:

Azure Photovoltaic Private Limited Appellant(s)

Vs.

Gulbarga Electricity Supply Corporation Limited & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.

Ms. Anuradha Mukherjee

Ms. Shikha Tandon Ms. Pallavi Rao Mr. Robin Grover

Counsel for the Respondent(s) : Mr. Sandeep Grover

Ms. Pankhuri Bhardwaj for R-1

IA NO. 983 OF 2017 IN DFR NO. 3862 OF 2017

In the matter of:

Photon Suryakiran Pvt. Ltd. Appellant(s)

Vs.

Gulbarga Electricity Supply Company Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. C.S. Vaidyanathan, Sr. Adv.

Ms. Anuradha Mukherjee

Ms. Shikha Tandon

Ms. Pallavi Rao Mr. Robin Grover

Counsel for the Respondent(s) : Mr. Sandeep Grover

Ms. Pankhuri Bhardwaj for R-1

DFR NO. 4260 OF 2017 & IA NO. 42 OF 2018

In the matter of:

Photon Suryakiran Private Limited Appellant(s)

Vs.

Mangalore Electricity Supply Company Limited & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. C.S. Vaidyanathan, Sr. Adv.

Ms. Anuradha Mukherjee

Ms. Shikha Tandon Ms. Pallavi Rao Mr. Robin Grover

Counsel for the Respondent(s) : -

ORDER

We have heard learned counsel for the parties.

Order is Reserved.

(Justice N. K. Patil) Judicial Member (I. J. Kapoor) Technical Member

mk/vt